

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 138 OF 2015**

**Dated: 8<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-3

**ORDER**

The learned counsel, Mr. Ravin Dubey, appearing for the third Respondent prays for two weeks time to enable him to file written submission on the ground that he has recently been engaged by the third Respondent on account of the earlier counsel, who was leading in the matter, has been appointed as Additional Judge.

Further, the learned counsel for the Appellant and the third Respondent submitted that, as the instant appeal has been heard for quite some time by the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil, Judicial Member and Hon'ble Mr. S.D. Dubey, Technical Member, therefore, this case may kindly be posted before the same Bench for further hearing.

Submissions made by the learned counsel for the Appellant and the third Respondent, as stated supra, are placed on record.

The learned counsel appearing for the third Respondent is permitted to file written submission on or before 22.01.2019 after duly serving copy to the learned counsel for the Appellant.

Registry is directed to post this matter for hearing on **01.02.2019** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil, Judicial Member and Hon'ble Mr. S.D. Dubey, Technical Member, as requested by the learned counsel for the appearing for the Appellant and the third Respondent.

**(Ravindra Kumar Verma)**  
**Technical Member**

*vt/ss*

**(Justice N.K. Patil)**  
**Judicial Member**